

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Union of India Through Serious Fraud  
Investigation Office  
Vs  
Surana Industries Ltd and 95 Ors

**MAIN PETITION NUMBER** : CP(CA)/125(CHE)/2022

**(IA/MA) APPLICATION NUMBERS**

IA/56(CHE)/2023; IA/21(CHE)/2023; IA/29(CHE)/2023; IA/132(CHE)/2023;  
IA/62(CHE)/2023; IA/63(CHE)/2023; IA/70(CHE)/2023; IA/71(CHE)/2023;  
IA/72(CHE)/2023; IA/79(CHE)/2023; IA/84(CHE)/2023; IA(CA)/46(CHE)/2024

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**ORDER**

**IA/56(CHE)/2023**

Present: Ld. Sr Counsel Shri. E Om Prakash for the Applicant.

Ld. Counsel Shri. B Mohan for the Respondent.

Ld. Counsel for the Respondent submits that similar prayer was made in the application IA/102/2022 which has been disposed of vide an order dated 07.03.2023.

List this application for hearing on **24.06.2024. (physical hearing)**

**IA/21(CHE)/2023**

Present: Ld. Counsel Shri. Namasivayam for the Applicant.

Ld. Counsel Shri. B Mohan for the Respondent.

Ld. Counsel for the Applicant on instructions submit that the Applicant withdraws the application as the Applicant is unable to fulfill the condition.

Recording the above submissions, IA/21(CHE)/2023 is **dismissed as withdrawn.**

**IA/29(CHE)/2023**

Present: Ld. Counsel Shri. S Baskaran for the Applicant.

Ld. Counsel Shri. B Mohan for the Respondent.

Ld. Counsel for the Applicant has filed statement of accounts in terms of the order dated 26.02.2024 in IA/50/2024.

Ld. Counsel for the Respondent on instructions submit that the Respondent does not have any substantial objection.

As to relief No. 2, Ld. Counsel for the Applicant submits that the application may be disposed of on merits.

Arguments heard.

Orders Reserved.

**IA/132(CHE)/2023**

Present: Ld. Counsel Ms. Theyjusvini for the Applicant.

Ld. Counsel Shri. B Mohan for the Respondent.

Ld. Counsel for the Respondent seeks and is granted time to file Reply / Counter.

List the application for hearing on **24.06.2024**.

**IA/62(CHE)/2023; IA/63(CHE)/2023**

Present: Ld. Sr Counsel Shri. E Om Prakash for the Applicant.

Ld. Counsel Shri. B Mohan for the Respondent.

Ld. Counsel for the Respondent on instructions submits that the Respondent has no substantial objection as to the prayer made in the application, however, details be given.

Ld. Counsel for the Applicant undertakes to give the details within one week and serve copy to the Ld. Counsel for the Respondent.

List the applications for compliance / hearing on **31.05.2024**.

**IA/70(CHE)/2023**

Present: None for the Applicant.

Ld. Counsel Shri. B Mohan for the Respondent.

Despite repeated calls and case awaited, none for the Applicant is present.

Even on the last date i.e. 26.02.2024, none for the Applicant was present.

It appears that Applicant is not interested in the prosecution of the application.

Application is **dismissed in default and for non-prosecution.**

**IA/71(CHE)/2023**

Present: None for the Applicant.

Ld. Counsel Shri. B Mohan for the Respondent.

Despite repeated calls and case awaited, none for the Applicant is present.

Even on the last date i.e. 26.02.2024, none for the Applicant was present.

It appears that Applicant is not interested in the prosecution of the application.

Application is **dismissed in default and for non-prosecution.**

**IA/72(CHE)/2023**

Present: None for the Applicant.

Ld. Counsel Shri. B Mohan for the Respondent.

Despite repeated calls and case awaited, none for the Applicant is present.

Even on the last date i.e. 26.02.2024, none for the Applicant was present.

It appears that Applicant is not interested in the prosecution of the application.

Application is **dismissed in default and for non-prosecution.**

**IA/79(CHE)/2023**

Present: None for the Applicant.

Ld. Counsel Shri. B Mohan for the Respondent.

Till date Rejoinder not filed. Last opportunity is granted to file Rejoinder.

List the application for hearing on **24.06.2024**.

**IA/84(CHE)/2023**

Present: Ld. Counsel Shri. C Khathiravan for the Applicant.

Ld. Counsel Shri. B Mohan for the Respondent.

**IA(CA)/46(CHE)/2024**

Present: Ld. Counsel Shri. B Mohan for the Applicant.

Ld. Counsel Shri. C Khathiravan for the Respondent.

Pleadings be completed.

List both the applications for hearing on **24.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)